

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No.339/2014
MA No.641/2014

This the 27th day of September, 2018

Hon'ble Ms.Praveen Mahajan, Member (A)

Inspr. Suresh Kumar Dabas, No.D-1/958
(PIS) No.16820022, S/o Sh. Diwan Singh,
R/o G-3/78,
Sector-11, Rohani
New Delhi-85. Applicant

(By Advocate : Ms.Neelima Rathore for Shri U.Srivastava)

Versus

Govt. of NCT Delhi through

1. The Chief Secretary
G.N.C.T. of Delhi, Delhi Secretariat
New Delhi.
2. The Commissioner of Police
Police Head Quarters,
MSO Building
New Delhi-02
3. The Addl. Commissioner of Police
Operations Delhi.
4. The Addl. Dy. Commissioner of Police (GA)
Police Control Room
Delhi. Respondents

(By Advocate : Ms.Sangita Rai)

ORDER(ORAL)

At the very outset, learned proxy counsel for the applicant appearing for Shri U.Srivastava, states that the applicant is not interested in pursuing his case, therefore, she seeks permission to withdraw this OA.

2. OA is accordingly dismissed as withdrawn. No costs.

**(Praveen Mahajan)
Member(A)**

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